

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Petition No. 201/TD/2016

Dated 11.11.2016

To

Shri Amit Kumar,
Chief Marketing Officer,
Atria Energy Services Private Limited
1st Floor, No-11, Commissariat Road, Bangalore,
Karnataka- 560025

Subject: Application for grant of inter-state trading licence for Category- IV.

With reference to your petition on the subject mentioned above, you are directed to furnish the following information on an affidavit, latest by 25.11.2016.

- a) Audited special balance sheet and profit & loss account along with notes of accounts as on any date falling within 30 days immediately preceding the date of making the application i.e. 6.10.2016.
- b) Details of Loans and Advance given to associates as on the date of Special Balance sheet, if any.
- c) Shareholding pattern as on the date of making the application.
- d) Resume of fulltime professionals of the applicant company in terms of Regulation 3(2) of Trading License Regulations by clearly indicating their educational and professional qualifications in chronological order.
- e) Organization chart of the petitioner's group companies clearly mentioning the relationship of the applicant company with its other companies of the group, along with the details of location, percentage of shareholding in each other company.

Yours faithfully,

Sd/-
(T.D.Pant)
Deputy Chief (Legal)

Copy to:

M/s Praxis Counsel, Advocates and Solicitors, K-17, Second Floor, Jangpura Extension,
New Delhi- 110014.